

Central Administrative Tribunal, Principal Bench

OA No.1068/96

New Delhi this the 9th day of August, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (Admnv)

1. Kishan Lal,
S/o Sh. Chatur Bhuj,
R/o R-96 East Vinod Nagar,
Delhi.
2. Omprakash,
S/o Sh. J. Singh,
R/o Pocket A-9-D,
Dilshad Garden,
Delhi.
3. Ram Prasad,
S/o Sh. Dauji Ram,
R/o D-735, Ashok Nagar Gali No.3,
Shahdara, Delhi.
4. Balbir Singh,
S/o Sh. Budh Singh,
R/o H.No.3778,
Kuncha Mohatter Khan,
Mori Gate, Delhi.
5. Ram Swarup Singh,
S/o Sh. Sullar Singh,
R/o 500/2F,
Vishwas Nagar,
Vishwas Road,
Shahdara, Delhi.
6. Kishan Lal Nigam,
S/o Sh. Bhupal Singh,
R/o Pocket G-12/12,
Gali No.4, Brahm Puri,
Delhi.
7. Gurdarshan Singh,
S/o Shri Sucha Singh,
R/o 39-B, Vishkarma Park,
Delhi.
8. Ramesh Kumar Nayar,
S/o late Sh. D.S. Nayar,
R/o M-50, Laxmi Nagar,
Delhi.

...Applicants

(By Advocate Shri Naresh Kaushik)

-Versus-

1. Union of India through
the Secretary,
Ministry of Communications,
Sanchar Bhawan,
New Delhi-110 001.

2. Secretary,
Department of Telecommunications,
Sanchar Bhawan,
New Delhi-110 001.

... Respondents

(By Senior Counsel Shri N.C. Sikri with Mrs. Meera Chhibber)

O R D E R (ORAL)

By Justice V. Rajagopala Reddy:

Heard the learned counsel for the applicants and the respondents.

2. The OA pertains to the grievance of the applicants with regard to their ad hoc promotions to the posts of TES Group 'B' on the ground that the applicants had not successfully qualified in the departmental examination. Though they have been promoted on ad hoc basis earlier, they are sought to be reverted.

3. It is now represented by the learned counsel for the applicants that as the applicants have already been regularly promoted and hence no grievance survives, the O.A. has become infructuous. The O.A. is accordingly disposed of. No costs.

(Govindan S. Tampi)
Member (Admnv)
San.,

Ambygopal Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)